

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/07/2019

O.A./260/61/2014

BHUPENDRA KUMAR RATHOD
-V/S-
M/O WATER RESOURCES

ITEM NO:38

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal	
	Applicant's counsel submitted that the applicant has expired in the meantime and there is no response from his legal heir for substitution. Respondents' counsel is present. In view of the submission the O.A. is dismissed for default for non prosecution from the applicant's side.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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